

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.5214
TO BE ANSWERED ON 05.04.2017**

INDIANS WORKING ABROAD

†5214. SHRI HUKUM SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any data of business/companies set up by the persons of Indian Origin, overseas Indians or Indians travelling abroad and Indians working abroad is available with the Government;**
- (b) if so, the details and the status thereof of the same along with the method for updating the same;**
- (c) if not, whether the Government proposes to set up and maintain a database in this regard; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (d) The Missions and Posts endeavour to maintain a database of businesses / companies set up by the persons of Indian Origin / Overseas Indians / Indians travelling abroad. The database, in most cases, comprising the Name of the company, address, and name of contact person is compiled in the following manner:

- Established or renowned Indian companies (with headquarters in India) when they set up operations in a country overseas where there is a presence of an Indian Mission / Post, these companies usually report about their presence to the Mission / Post.**
- Posts as part of their commercial outreach activities come to know about the presence of Indian companies in their respective jurisdictions.**

- **In some countries, the local government provides our Mission / Post regarding the information of the presence of an Indian company. In this case, the information is provided only if the source of funding originates in India.**
- **Overseas Indian business chambers in countries with a large presence of Indian diaspora sometimes publish business directories, with the relevant contact information. These directories are also subscribed to by our Missions / Posts.**
- **Indian companies which have a limited presence overseas in the form of a liaison office, representative office, trade office etc., may not usually register with the Indian Mission / Post. These offices are temporary in nature and are usually manned by foreign staff.**
- **In some cases, considering the privacy laws of the country where the Indian company establishes its presence, unless the representatives of that Indian company reveal their presence, such information is not available with the Indian Mission / Post.**
- **In other cases, the Indian companies do not want to reveal their presence to the Indian Missions / Posts.**
